GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE RAJYA SABHA UNSTARRED QUESTION NO-2640

ANSWERED ON – 12.08.2025

GST ON HANDLOOM AND HANDICRAFT PRODUCTS

2640 SMT. SULATA DEO: SHRI NIRANJAN BISHI:

Will the Minister of Finance be pleased to state:

- (a) whether the Ministry consider exempting or reducing GST on handloom and handicraft products made by tribal communities in Odisha; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) GST rates are prescribed on the recommendations of GST Council, which is a constitutional body comprising members from States/UTs and Centre. The GST Council in its 45th meeting held on 17th September, 2021, has constituted a Group of Ministers (GoM) on GST Rate Rationalisation. The terms of reference of the GoM include review of the current rate slab structure of GST and recommend rationalization measures.
- (b) Does not arise in view of reply to (a) above.
